

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 326

IA-4681/2022

IN

IB-1413(ND)/2018

IN THE MATTER Of

M/s. RSP Stamping Industries

.... Petitioner/Applicant

Vs.

M/s. Associated Appliances Ltd.

..... Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 12.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA-4681/2022

Ld. Counsel appears on behalf of Liquidator.

In compliance with the order dated 12.09.2023, the Liquidator has filed an affidavit along with a copy of the Bank Closer Certificate and detailed liquidation account.

Heard submissions. **Order Reserved.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay